

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2014

Dated : 18th November, 2015.

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

DNH Power Distribution Co. Ltd.

..... **Appellant(s)**

Versus

NTPC-SAIL Power Co. Ltd. & Anr.

..... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan &
Ms. Ranjitha Ramachandran for R-1
Mr. K.S. Dhingra for R-2

ORDER

Post this matter for hearing on **8th January, 2016.**

(T. Munikrishnaiah)
Technical Member
rkt/vt

(Justice Surendra Kumar)
Judicial Member